

to refer to the reply given to Unstarred Question No. 1998 on the 18th December, 1958 and state:

(a) whether the educational development programme for the remaining period of the Second Five Year Plan has been finalised; and

(b) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrivastava): (a) and (b). Proposals for 1959-60 were discussed in the Working Group meetings during December, 1958 and January, 1959 and ceilings communicated by the Planning Commission. The finalised programmes have so far been received from the States of Bihar, Bombay, Kerala, Madras, Mysore, Orissa, Punjab and Uttar Pradesh. A statement giving the outlay in respect of these States is laid on the Table. [See Appendix VI annexure No. 156]. Proposal for 1960-61 will be received some time by the end of 1959.

#### Ammonium Nitrate Plant at Rourkela

3342. Shri Ram Krishan Gupta: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 1605 on the 16th December, 1958 and state:

(a) whether the terms and conditions of the contract for construction of a section of the ammonium nitrate plant at Rourkela have been finalised; and

(b) if so, the main terms and conditions of the contract?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Yes, Sir. The contract for the ammonia plant and auxiliaries has been awarded to Messrs. Uhde, West Germany, whose quotation was the lowest acceptable one. The total value of the contract including spares, interest and credit insurance charges amounts to Rs. 8.5 crores out of which Rs. 6.9 crores is payable in Deutsche Marks. The contract provides for payment, on deferred terms basis. Hundred percent production is

to be achieved by 16th March 1962 at the latest. There is provision for payment of penalty in case of delayed production, as well as for lower rate of production and increased consumption of electric power and hydrogen over the quantities stipulated in the contract.

The contract for the construction of the nitric acid and nitro-limestone plant has been awarded to Messrs. Sindri Fertilizers and Chemicals Ltd. at an estimated cost of Rs. 7.75 crores. The terms and conditions of the contract are still under negotiation.

#### Classification of Civilian Employees in Defence Establishments

3343. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) the basis on which the civilian employees in Defence establishments have been classified as non-industrial and industrial; and

(b) when the classifications were done?

The Minister of Defence (Shri Krishna Menon): (a) The Classification has been done broadly with reference to the nature of duties attached to the posts. For example, posts in the clerical establishment, drawing establishment (Draughtsmen, etc.), Telephone Operators, Store-keepers, Storemen, Scientific and Laboratory Assistants, Hospital Establishment, etc. have been classified as Non-industrial, while artisans and workmen (including unskilled labour) have been treated as Industrial.

(b) Orders regarding classification were issued on 19th August 1949 to be effective from 1st August 1949.

#### Welfare of Scheduled Castes and Ex-Criminal Tribes in U.P.

3344. Shri Ram Garib: Will the Minister of Home Affairs be pleased to state:

(a) the amount spent so far in Uttar Pradesh out of the total allot-

ment made by the Central Government during 1957-58 and 1958-59 for the removal of untouchability and welfare of Scheduled Castes and ex-criminal tribes; and

(b) the items on which it has been spent?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). A statement showing the requisite information is attached laid on the Table. [See Appendix VI, annexure No. 157]. Expenditure for 1958-59 is only upto end of December 1958. Actual figures ending March 1959 are not available.

#### Nagas

3345. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 150 on the 19th November, 1958, and state what further progress has been made in combing out the hostile Naga gangs from their hideouts on Manipur border?

The Minister of Home Affairs (Shri G. B. Pant): Since the beginning of October 1958, the combing out operations have resulted in the arrest of over 100 hostile Nagas, the seizure of stocks of arms and ammunition and the demolition of hostile camps. A large number of hostiles have also surrendered themselves.

#### Sangeet Natak Akademi

3346. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of institutions and organisations that were given financial assistance by the Sangeet Natak Akademi in 1958-59 for encouraging activities in the field of dance, drama and music;

(b) the amount of assistance thus given; and

(c) the number of institutions and organisations that applied for aid during 1958-59?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr M. M. Das): (a) and (b). The Sangeet Natak Akademi has sanctioned grants totalling Rs. 4,35,929 for 1958-59 to 52 institutions and organisations including regional State Academies.

(c) 150.

#### Income-Tax on Foreign Traders in India

3347. Shri Pangarkar: Will the Minister of Finance be pleased to state the amount of income-tax accrued from foreigners trading in India during the year 1958-59?

The Minister of Finance (Shri Morarji Deasai): The information is being collected and will be laid on the Table of the House as soon as possible.

#### Archaeological Survey in Punjab

3348 { Shri D. C. Sharma:  
Sardar Iqbal Singh:  
Shri Daljit Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 575 on the 20th February, 1959 and state the amount spent so far on the survey of ancient temples and places of archaeological and historical importance in Punjab?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr M. M. Das): Rs 6,797.87 up to February, 1959.

#### Gift Tax

3349. { Shri D. C. Sharma:  
Shri Vajpayee:  
Dr Ram Subhag Singh:

Will the Minister of Finance be pleased to state:

(a) the total number of assessees under the Gift Tax Act ascertained or registered during 1958-59; and